

ITEM NO.5

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 41/2022 in W.P.(C) No. 732/2017

TUSHAR GANDHI

Petitioner(s)

VERSUS

RAKESH ASTHANA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.3528/2022-EXEMPTION FROM FILING O.T. and IA No.3529/2022-EXEMPTION FROM FILING AFFIDAVIT and IA No.7036/2022-APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT IA No. 11480/2022 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 20-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Shadan Farasat, AOR  
Mr. Aman Naqvi, Adv.  
Ms. Hrishika Jain, Adv.  
Mr. Shourya Dasgupta, Adv.  
Ms. Mreganka Kukreja, Adv.

For Respondent(s) Mr. R. Venkataramani, AGI  
Mr. Tushar Mehta, SG  
Mr. K.M.nataraj, ASG.  
Mr. Shreekant Neelappa Terdal, AOR  
Ms. Rukhmini Bobde, Adv.  
Mr. Digvijay Dam, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Anandh Venkataramani, Adv.  
Vijayalakshmi Venkataramani, Adv.  
Mr. Vinayak Mehrotra, Adv.  
Ms. Mansi Sood, Adv.

Mr. Chitvan Singhal, Adv.  
Ms. Sonali Jain, Adv.  
Mr. Abhishek Kumar Pandey, Adv.  
Mr. Raman Yadav, Adv.  
Ms. Sneha Kalita, Adv.  
Mr. Arvind Kumar Sharma, Adv.

Mr. Gurmeet Singh Makker, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Mr K M Nataraj, Additional Solicitor General states that the investigation is at an advanced stage and the report on the voice sample is expected shortly from the Forensic Laboratory.
- 2 In this view of the matter and on the request of the Additional Solicitor General, list the Petition on 6 April 2023.
- 3 A copy of the final report shall be placed on record.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**